

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) Yes.

(b) As the report is a somewhat bulky document, a copy has been placed in the library of the House. A summary of the recommendations as well as the effective implementation up-to-date is, however, placed on the Table of the House for the information of the Honourable Members. [See Appendix II, annexure No. 3.]

Export of Engineering Goods to Burma

*386. { Shri Subodh Hansda:
Shri S. C. Samanta:
Shri R. C. Majhi:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that there was a steep decline in the export of engineering goods to Burma during the year 1958-59;

(b) if so, the reasons for the same;

(c) whether it has shown any prospect of increase at present; and

(d) the steps taken by Government to improve the situation?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir.

(b) The reasons are, apparently, Burma's foreign exchange difficulties, her barter agreements with certain countries and her Reparation Agreement with Japan under which she is importing engineering goods.

(c) and (d). A statement showing the corrective measures taken is given below. As a result the situation is expected to improve.

STATEMENT

The following specific steps have been taken to promote exports of engineering goods to Burma.

(a) The Engineering Export Promotion Council have set up an Office at Rangoon which keeps contacts with Burmese importers and Chambers of Commerce etc. and is also maintaining a show room to display engineering goods.

(b) A protocol to the 1956 Trade Agreement between India and Burma was concluded on the 25th September, 1958 to promote trade between the two countries and to effect a better balance in the trade. Some of the engineering goods mentioned in the Protocol are sewing machines and parts, electric goods, bicycles and parts, hardware, telephone and telegraph equipment, railway wagons, motor vehicles and agricultural machinery and implements.

Small Scale Industries

*387. **Shri Harish Chandra Mathur:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the total purchases made by D.G.S. & D. in the country during each of the last three years and what part of these have been purchased from small scale industries;

(b) what is the advantage of price preference actually given to the small industries; and

(c) the steps being taken to encourage purchases from small scale industries?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) to (c). A statement is laid on the Table of the Sabha. [See Appendix II, annexure No. 4.]

Hindu and Sikh Shrines

*388. { Shri Ajit Singh Sarhadl:
Shri D. C. Sharma:
Shri Daljit Singh:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 485 on the 14th August, 1959 and state the further progress

made in calling the second meeting of the Joint Committee to draw up a list of Hindu and Sikh religious places and to find out ways for the maintenance of their sanctity and upkeep of their properties?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): The question has been raised on several occasions with the Pakistani authorities but unfortunately no progress has been made so far.

Hospital at Calcutta under Employees' State Insurance Corporation

*389. **Shri T. B. Vittal Rao:** Will the Minister of Labour and Employment be pleased to state:

(a) whether land for the construction of a hospital at Calcutta by Employees' State Insurance Corporation has since been acquired;

(b) whether plan for the building has been drawn up; and

(c) if so, when the construction of the building will commence?

The Deputy Minister of Labour (Shri Abid Ali): (a) Land in the premises of the Sagar Dutt Hospital (24-Parganas) has been earmarked.

(b) It is under preparation.

(c) Date not yet fixed.

कपड़ा मिल

*३९०. **श्री सरजू पाण्डेय :** क्या वाणिज्य तथा उद्योग मंत्री ३ अगस्त, १९५९ के तारांकित प्रश्न संख्या १५ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या बन्द मिलों को चालू करने के प्रश्न पर विचार करने के लिये कपड़ा कमिश्नरों तथा अन्य पदाधिकारियों का सम्मेलन इस बीच हुआ है;

(ख) यदि हाँ, तो उसमें क्या-क्या निर्णय किये गये हैं; और

(ग) उसके परिणामस्वरूप कितनी बन्द मिलें चालू की जायेंगी ?

वाणिज्य मंत्री (श्री कानूनगो) : (क) से (ग). इस मामले के बारे में बातचीत चल रही है। १९ नवम्बर, १९५९ को तारांकित प्रश्न संख्या १३० के सम्बन्ध में दिये गये उत्तरों की धोर ध्यान आकृष्ट किया जाता है।

Common Tea

*391. **Shri Damani:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have formulated any scheme to help the exporters of common tea; and

(b) if so, the details thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). A statement is laid on the Table of the House. [See Appendix II, annexure No. 5.]

Export of Chrome and Kynite Ores

*392. **Shri Oza:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that exports of Indian chrome ore and kynite are falling;

(b) if so, the reasons thereof; and

(c) what steps Government propose to take to step up their exports?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) No, Sir.

(b) and (c). Do not arise.